

producer of sugar or his agent defaults in paying the whole or any part of the price of sugarcane to a farmer of sugarcane or a grower's cooperative society within 14 days from the delivery of sugarcane or where there is an agreement in writing between the parties for payment of price within a specified time and any producer or his agent defaults in making payment within the agreed time specified therein, the amount of price of sugarcane and interest due thereon is recoverable from the producer of sugar or his agent as arrears of land revenue.

Procurement of wheat

1553. DR. RAM PRAKASH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the procurement targets fixed for the major wheat producing States during the last three years; and

(b) which of these States achieved their respective procurement targets in the marketing seasons during the past three years?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Under the existing policy of foodgrains procurement, FCI and State Agencies procure wheat conforming to the prescribed specifications from farmers at the Minimum Support Price (MSP). The farmers have the options to sell their wheat to FCI/State Agencies at MSP or in the open market as is advantageous to them. Hence, procurement is open ended and no targets are fixed. However, estimates are drawn in the meeting of State Food Secretaries of wheat producing States before commencement of each Rabi Marketing Season. The estimated and actual procurement wheat during last three Rabi Marketing Seasons and current RMS 2009-10 is given in the enclosed Statement.

Statement

Estimated and Actual procurement of wheat in last 3 years

(in lakh tonnes)								
State/UT	RMS 2006-07		RMS 2007-08		RMS 2008-09		RMS 2009-10	
	Est.	Actual	Est.	Actual	Est.	Actual	Est.	Actual
	Proc.	Proc.	Proc.	Proc.	Proc.	Proc.	Proc.	Proc. *
1	2	3	4	5	6	7	8	9
Punjab	85.00	69.46	75	67.81	80	99.41	115	107.19
Haryana	42.00	22.29	45	33.50	40	52.37	55	69.12
Uttar Pradesh	25.00	0.49	15	5.46	20	31.37	35	38.82
Uttarakhand	1.00	-	1	0.02	1	0.85	1.1	1.45
Madhya Pradesh	5.00	-	3	0.57	3	24.10	20	19.18
Gujarat	-	-	0.5	-	2	4.15	2	0.75
Rajasthan	2.00	0.02	2	3.83	5	9.35	3	11.52

1	2	3	4	5	6	7	8	9
Bihar	2.00	-	10	0.08	2	5.00	6	3.10
Jharkhand	-	-	-	-	-	0.01	0.1	-
Delhi	0.02	-	-	0.01	-	0.07	-	-
Jammu & Kashmir	0.05	-	-	-	-	0.01	-	0.01
Chandigarh	-	-	-	-	-	0.10	-	0.11
Maharashtra	-	-	-	-	-	0.10	-	-
Himachal Pradesh	-	-	-	-	-	-	-	0.01
TOTAL :	162.07	92.26	151.5	111.28	153	226.89	244.2	251.26

*As on 14.7.2009

Edible oil import

1554. SHRI RAMDAS AGARWAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- whether the country expected 3.8 per cent decline in total domestic oilseed output to 26 M.T. in the crop year June, 2009;
- if so, the country's demand in 2008-09 and likely by 2010-11, year-wise;
- whether India's vegetable oil imports, comprising edible oils and hydrogenated fats, in 2008-09 are expected to double in April, 2009 from 6.3 M.T. in 2007-08;
- if so, the steps Government proposes to take to reduce edible oil bill;
- whether the country is a net edible oil importer and buys palm oil from Indonesia and Malaysia and Soya oil from Brazil and Argentina; and
- if so, the details thereof, quantity-wise and country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) According to Deptt. of Agriculture and Cooperation (Third Advance Estimates of production of oilseeds for 2008-2009) there has been a decline of 5.48% in the total domestic oilseed output to 28.13 MTs in 2008-09.

(b) Projected year-wise country's demand of oilseeds from 2008-09 to 2010-11 is given below:

(In million tons)

Year	Projected demand#
2008-09	47.43
2009-10	49.35
2010-11	51.34

#Source: Working Group of Planning Commission for XIth Five Year Plan